

**File No: QA-12015/28/2022-QA-FSSAI**

**भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण**

**Food Safety and Standards Authority of India**

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
(A statutory Authority established under the Food Safety and Standards Act, 2006)

(गुणवत्ता आश्वासन प्रभाग)/ (Quality Assurance Division)

एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

FDA Bhawan, Kotla Road, New Delhi – 110002

**Dated, 25 March 2025**

**ORDER**

In continuation to the Office Order No. 12013/02/2017-QA dated 25<sup>th</sup> August 2023 regarding the recognition of National Reference Laboratories (NRLs) FSSAI has granted approval to the following organization as a National Reference Laboratory (NRL) in accordance with Regulation 3 of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018, for the specified areas mentioned in the table. This order is effective from the date of issuance.

<b>S. No.</b>	<b>Name of the Laboratory/ Institution/Organization</b>	<b>Address</b>	<b>Specific area for which declared as NRL</b>
12.	National Institute of Food Technology Entrepreneurship and Management (NIFTEM), Kundli	V4JM+353, Sector 56, Sonipat, Haryana 131028	Fortified Foods

This order is issued with the approval of the Competent Authority.

**Dr. Satyen Kumar Panda**  
**Advisor (Quality Assurance)**  
**FSSAI, New Delhi**

To:

- (i) The National Reference Laboratory-NIFTEM, Kundli
- (ii) IT Division, FSSAI – for uploading on FSSAI website

Copy for information to:

- a. PPS to Chairperson, FSSAI
- b. PS to CEO, FSSAI
- c. PA to Advisor(QA), FSSAI